

4
(A) OA. 84/96

Serial
No. of
Order

Date of
Order

Order with Signature

Office note as to
action (if any)
taken on order

Order dated 22.08.2002

No time for the day. Adjourned
to 04.09.2002.

4
Member (A)

Member (J)

This matter has been taken
up to-day on the strength of a
Memo filed by Dr. D.B. Mishra
for the applicant, though it was
not on the Board. In the Memo
filed it has been stated that
the grievances of the applicant
in the meanwhile having been
mitigated, he does not want
to press this O.A. and therefore,
this O.A. may be permitted
to be withdrawn. This Memo
has been filed on the instruction
given by the applicant and copy
thereof has been served on
Shri A.K. Bose, Sr. Standing Counsel.

In view of Memo filed, the
O.A. is dismissed on instructions.

Shri Bose is present and heard.

4
Member (A)

Member (J)

Counter
not filed.

For further
orders.

Patu
20/6

Bench

Or. no. 3 may be

For further order
Rescinder to the
counter not filed

add to 22.4.92
with OA 844/96
OA 424/96.

For hearing

21/8

Bench

Free copy of
order dt. 29.8.02
may be handed
over to counsel
for both sides.

4
9/9

9/9
S.V.